

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2662

ANSWERED ON:28.07.2014

TAPI GAS PIPELINE

Chautala Shri Dushyant

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the Government has signed agreements with certain countries to import natural gas through trans-national gas pipelines including Turkmeinistan- Afghanistan- Pakistan-India (TAPI) gas pipeline;

(b) if so, the details thereof and the progress made in this regard so far; and

(c) whether issue of security concern has been examined before starting up of these projects and if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c): India is pursuing the Turkmenistan-Afghanistan-Pakistan-India (TAPI) pipeline project to receive natural gas supply from Yolotan Osman (Galkynysh) fields in Turkmenistan. The length of the pipeline is proposed to be 1735 kms with a capacity of 90 Million Standard Cubic Meters per Day (MMSCMD) of natural gas in which India and Pakistans proposed share is 38 MMSCMD each and that of Afghanistan is 14 MMSCMD.

Two government level agreements, viz., Gas Pipeline Framework Agreement (GPFA) and Inter- Governmental Agreement (IGA) have been signed amongst the participating countries in December, 2010. The Gas Sales and Purchase Agreement (GSPA) has been signed between the buyers and the seller on 23.5.2012 and the Operations Agreement which deals with the issues of gas nomination, metering and allocation at delivery point has also been signed on 08.7.2014.

The security concerns related to the project have been appropriately considered in GPFA and IGA.